

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 105 of 2010

Dated: 8th July, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Madhya Pradesh Power Generation Co. Ltd. Appellant(s)

Vs.

M.P. Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Sneha Venkataramani
Mr. Praveen Kr. Jain, Poorv Kshetra.
Mr. A.R. Verma, Madhya Kshetra.
Mr. Pawan Jain, Paschim Kshetra.

Counsel for the Respondent (s) : Mr. Ashok Upadhyay, MPERC, Bhopal
Mr. Manish Shrivastava, MPERC,
Bhopal.

ORDER

Learned counsel for the State Commission requests some time for making submissions by way of reply.

Post the matter for hearing on **27.07.2011.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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